

उप सचिव Affidavit to be Furnished by the Candidate alongwith Nomination Paper

Before the Returning Officer

For election to Assembly Constituency

From 146 Begusarai Assembly Constituency

I, Kundan Kumar Son/Daughter/Wife of Upendra Prasad Singh Age 48 years, resident of Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117 (Mention full postal address). If candidate at the above Election, do hereby solemnly affirm and state on oath as under :-

1. I am a MLA of Bharatiya Janata Party.

2. Details of PAN and status of filling of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AEXPK2620M	2025-26	40,05,162.00
2.	Spouse	BSUPS2453Q	2025-26	11,47,780.00
3.	Dependent-1	-	-	-
4.	Dependent-2	-	-	-

3. The following case(s) is/ are pending against me in which cognizance has been taken by the court :-

Sl. No.	Offence	Description
a.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
b.	Name of the court, Case No. and Date of order taking cognizance :	
c.	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s)	

4. Cases in which I have been convicted by court of law (other those referred to in Form 26)

Sl. No.	Offence	Description
a.	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
b.	Name of the court(s), Case No. and Date(s) of order(s) :	NA
c.	Punishment if imposed :	NO

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :

A. Details of movable assets : (As on 31.03.2026)

Note :

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

Sl. No	Description	Kundan Kumar	Smt Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Cash in hand as on 31.03.2026	2,37,660.00	9,78,842.00	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	2,69,49,435.00 Details Attached	47,18,555.00 Details Attached	9,74,088.00 SBI, Viman Nagar, Pune Branch	12,82,244.00 SBI, Viman Nagar, Pune Branch
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount.	1. Mutual Fund Rs-20,000 2. Kwaliti Ispat- Rs.-7,50,000.00 3. UPS Const. Pvt. Ltd.-Rs.-27,00,000.00	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	17,92,500.00 Details Attached	16,801.00	NIL	NIL

(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	5,61,360.00 Details Attached	10,00,000.00	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. Fortuner Vehicle Rs.- 4,95,303.00 2. Innova Vehicle Rs.-21,17,134.00 3. Scarpio Vehicle Rs.- 5,00,000.00	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Diamond Ring & Gold 1,206,279.00	Gold Jewellery 15,00,000.00	NIL	NIL
(viii)	Any other assets such as value of claims/interest	3,92,557.00	NIL	NIL	NIL
(ix)	Gross Total Value	3,77,22,228.00	82,14,198.00	9,74,088.00	12,82,244.00

B. Details of Immovable Assets : (As on 31.03.2026)

Note :

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.

Sl. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	<u>Agricultural Land</u>				
	Location(s) Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in acres)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	28,43,678.00 Details Attached	NIL	NIL	NIL
	Any investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

(ii)	Non-Agricultural Land	Details Attached	NIL	NIL	NIL
	Location(s)				
	Survey Number(s)				
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	2,53,303.00	NIL	NIL	NIL
	Any investment of the land by way of development.	NIL	NIL	NIL	NIL
(iii)	Approximate Current market value	NIL	NIL	NIL	NIL
	Commercial Buildings	Flat No.-301			
	(Including apartments) –	Office Flat,			
	- Location(s)	Wagholi, Pune	NIL	NIL	NIL
	- Survey Number(s)				
	Built up Area (Total measurement in sq. ft)	797 sq. Fit.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
(iv)	Cost of property (in case of purchase) at the time of purchase	38,20,753.00	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
	Residential Buildings	Details Attached	NIL	NIL	NIL
	(Including apartments) –				
	- Location(s)				
	- Survey Number(s)				
	Area (Total measurement in sq. ft)	Details Attached	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost property (in case of purchase) at the time of purchase	79,77,058.00			
		Details Attached			
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

Handwritten signature/initials

(v)	Others (such as interest in property)	4,41,415.00	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	1,53,36,207.00	NIL	NIL	NIL

6. I give herein below the details of liabilities/dues to public financial institutions and government :- (As on 31.03.2026)

Sl. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL
	Loan or dues to any individuals / entity other than mentioned in (i) above. Name(s) Amount Outstanding Nature of Loan	1. Smt. Shipra Singh Rs.-10,00,000.00 2. Shalankar Rs.-15,00,000.00 3. Abhijit Mahadev Rs. - 9,00,000.00 4. Rajiv Mitra & Others Rs. - 8,00,000.00 5. UPS Cons. Pvt. Ltd. Rs. - 5,24,801.00	NIL	NIL	NIL
	Any other liability	Sri Ganesh Ji Maharaj & Others Rs. - 4,62,716.00	NIL	NIL	NIL
	Rent Security	Rs. - 37,001.00	NIL	NIL	NIL
	Grand Total of Liabilities	Rs.- 52,24,518.00	NIL	NIL	NIL
(ii)	Government Dues : Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL

Municipal/Property Tax Dues	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL
Any Other dues	NIL	NIL	NIL	NIL
Grand Total of all Govt. dues	NIL	NIL	NIL	NIL

7. Details of profession or occupation :

- a. Self – Kundan Kumar, MLA with Bihar Vidhan Sabha
b. Spouse – Smt. Shipra Singh, Self Coaching Centre

8. My educational qualification is as under :

(Give details of highest School/University education with full form of the certificate/diploma/degree course)
(Name of the School/College/University and the year in which the course was completed.)

Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

(As on 31.03.2026)

1	Name of the candidate	Sri Kundan Kumar			
2	Full Postal Address	Upendra Prasad Singh, Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117			
3	Number and Name of the Constituency and State	146 Begusarai (Bihar)			
4	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bharatiya Janata Party			
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL			
	(b) Total number of pending cases where the court (s) have taken cognizance				
6	PAN of	Year for which last Income Tax Return Filed	Total Income Shown		
	(a) Kundan Kumar	AEXPK2620M	40,05,162.00		
	(b) Smt. Shipra Singh	BSUPS2453Q	11,47,780.00		
	(c) Dependents	NIL	NIL		
7 A	Details of Assets and Liabilities in rupees				
	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
	Moveable Asset (Total Value)	3,77,22,228.00	82,14,198.00	9,74,088.00	12,82,244.00
B	Immovable Asst	1,53,36,207.00	NIL	NIL	NIL

	(i) Purchase Price and Development Cost of Immovable Property (Total value)	NIL	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	NIL	NIL	NIL	NIL
8	Liabilities		NIL	NIL	NIL
	(i) Government dues (Total)	NIL	NIL	NIL	NIL
	(ii) Loans from bank, Financial Institutions and others (Total)	52,24,518.00	NIL	NIL	NIL
9	Highest educational qualification : Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune. (Give details of School/University education with full form of the certificate/ diploma/ degree course) (Name of the School/College/University and the year in which the course was completed.)				

VERIFICATION

I, **Kundan Kumar**, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Verified at this the day of 2026

Note :-

- Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
- Affidavit should be sworn before an oath Commissioner or Magistrate or the First Class of before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "NIL" or "Not Applicable", as the case may be should be mentioned.
- The affidavit should be either typed or written legibly and neatly.

Kundan Kumar